

OPEN COURTCENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Original Application No. 961 of 1997.

Allahabad this the 27th day of March 2003.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.

Virendra Kumar
 aged about 55 years
 Son of Late Kalikar Ram
 Posted as Assistant Personnel Officer,
 Northern Railway, Divisional Railway Manager
 Office, Allahabad.

.....Applicant.

(By Advocate: Sri Sudhir Agrawal)

Versus.

1. Union of India
 through the Secretary
 Ministry of Railways,
 New Delhi.
2. The Chairman
 Railway Board,
 Rail Bhawan
 New Delhi.
3. The General Manager
 Northern Railway
 Baroda House,
 New Delhi.
4. The Divisional Railway Manager
 Northern Railway
 Allahabad.
5. The Senior Divisional Personnel Officer/
 Divisional Railway Manager
 Northern Railway, Ambala.

.....Respondents.

(By Advocate : Sri A.K. Pandey)

ORDER

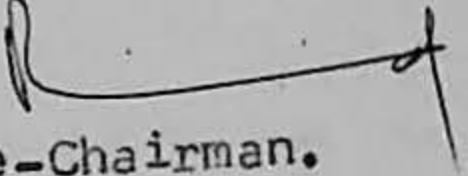
By this O.A. filed under section 19 of Administrative Tribunals Act 1985, the applicant has challenged the adverse entry communicated to him vide letter dated 29.05.1995 (Annexure 1). The entry was given for the year 1994-95.

The applicant has already attained the age of superannuation.



2. In the circumstances, the O.A. has been rendered infructuous by lapse of time. The O.A. is accordingly dismissed as infructuous.

No order as to costs.


Vice-Chairman.

Manish/-